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**Central Administrative Tribunal**  
**Jabalpur Bench**

**OA No.680/06**

Jabalpur, this the 4<sup>th</sup> day of October 2006.

**CORAM**

Hon'ble Dr.G.C.Srivastava, Vice Chairman  
Hon'ble Mr.A.K.Gaur, Judicial Member

H.L.Gupta  
S/o Shri Durga Prasad Gupta  
Senior Section Engineer (Works)  
Headquarters Katni (E)  
West Central Railway

Applicant

(By advocate: None appears)

Versus

1. Union of India through  
Secretary  
Ministry of Railway  
New Delhi.
2. The Chairman  
Railway Board  
Rail Bhawan  
New Delhi.
3. The General Manager  
West Central Railway  
Indira Market  
Jabalpur.
4. The Chief Personnel Officer  
West Central Railway  
Marhatal Civic Centre  
Jabalpur.
5. The Principal Chief Engineer  
West Central Railway  
Indira Market  
Jabalpur.
6. S.R.Juria  
A.E.N.  
West Central Railway  
Jabalpur.

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7. Bhogendra Singh  
A.E.N.  
West Central Railway  
Bhopal.

8. S.K. Chandiya  
A.E.N.  
West Central Railway  
Jabalpur.

9. C.P.RaiKwar  
A.E.N.  
AXN (Const.) DRM Office  
West Central Railway  
Jabalpur.

10. S.P. Tiwari  
A.E.N. (Bridge)  
West Central Railway  
Jabalpur.

11. Rakesh Srivastava  
A.E.N. (General)  
West Central Railway  
Jabalpur.

12. R.M.Kaushik  
A.E.N., ADEN South Kota  
DRM Office  
Kota (Raj.)

Respondents.

(By advocate:

O R D E R(oral)

By Dr.G.C.Srivastava, Vice Chairman

None appears for the applicant even on second call.

2. Shri M.N.Banerjee who appears for the respondents has been heard.

3. This OA has been filed against the non-selection of the applicant as AEN. It appears that the applicant has represented to the authorities on 24.5.2005 followed by a second representation dated 19.1.06. He has not received any response from the authorities and hence this OA.

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4. We are of the view that ends of justice would be met by directing the respondents to consider the representation filed by the applicant and decide it within a period of three months from the date of receipt of this order by passing a reasoned, detailed and speaking order.

5. The OA is disposed of with aforesaid directions.

*A.K.Gaur*  
(A.K.Gaur)  
Judicial Member

*G.C.Srivastava*  
(Dr.G.C.Srivastava)  
Vice Chairman

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प्रांतिक राज्य/ज्ञाना..... जलनपुर, दि.....  
प्रतिलिपि वाचे दित:-

- (1) सचिव, उन्ना न्यायालय तार एसोसिएशन, जलनपुर
- (2) आकेश्व. श्री/क्लीमेटी/धु. .... के काउंसल
- (3) प्रत्ययी श्री/क्लीमेटी/धु. .... के काउंसल
- (4) क्षेत्रपाल, लोपान. जलनपुर व्यापारी द्वारा  
सूचना एवं आवश्यक कार्यवाही द्वारा

*K.Dutt AD 2008  
Res No. 1485  
(With copy of OA)*

*28/06/2008  
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